

OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY  
GANJAM, BERHAMPUR

Ph. 0674-397711/2 Fax 0674-397711/2, E-mail: disaberhampur@gmail.com

ADVERTISEMENT FOR EMPANELLEMENT OF PARA LEGAL VOLUNTEERS AT  
DISTRICT AND TALUK LEVEL  
.....

Applications are invited from the eligible applicants to be empanelled as Para Legal Volunteers for the District Legal Services Authority, Ganjam at Berhampur & all Taluk Legal Services Committee functioning under this jurisdiction. The intending applicants who have the requisite qualification subject to adherence of the following conditions may apply to this Authority as per proforma attached herewith by 30.1.19. Applications must be duly filled up by the applicant containing requisite documents such as certificate in support of qualification, certificate for identity proof and certificate for proof of address along with one passport size photograph being pasted on the applications in the box provided and two extra such photographs. The incomplete application and the filled up applications without requisite documents and application received after the stipulated date shall be summarily rejected.

**NOTICE**

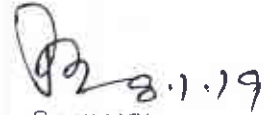
The applicants who are interested to be empanelled as Para Legal Volunteers for D.L.S.A/ TLSCs subject to the following condition may apply in the proforma enclosed by the stipulated date:

- The PLVs should have mind set to extend voluntary service to the down trodden people SC /ST /Child /Women /Senior Citizen and all marginalized section of the society who are unable to get justice and right out of their poverty and ignorance without expectation of monetary gain from it.
- Para Legal Volunteers should have a mind set to assist the needy in the society coupled with the compassion, empathy and concern for the up liftment of marginalized and weaker sections of the society.
- They must have unflinching commitment towards the cause which should be translated into the work they undertake.
- The work of the PLVs does not carry and salary, remuneration or wages except honorarium fixed by the DLSA from time to time.

**Groups from whom Para-Legal Volunteers can be selected:**

- Teacher (including retired teachers)
- Retired Government servants and senior citizens
- M.S.W students and teachers
- Anganwadi Workers
- Doctors/Physicians
- Students & Law Students (till they enroll as lawyers)

- Members of non-political, service oriented NGOs and Clubs
  - Members of Women Neighbourhood Groups, Maithri Sanghams and other self Help Groups including or marginalized/ vulnerable groups
  - Educated prisoners with good behavior, serving long term sentences in prisons.
  - The applicant must be literate preferably matriculate with capacity for overall comprehension.
  - Any other person whom the District Legal Services Authority or Taluk Legal Services Committee deems fit to be identified as PLVs
- Inform all concerned.

 8.1.19

Secretary,  
District Legal Services Authority,  
Ganjam at Berhampur

Memo No. 58 dtd. 09/01/19

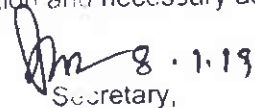
Copy to be exhibited in the notice board of Civil Courts, Ganjam at Berhampur/  
District Legal Services Authority, Ganjam at Berhampur/ TLSCs for general information.

 8.1.19

Secretary,  
District Legal Services Authority  
Ganjam at Berhampur

Memo No. 59 dtd. 09/01/19

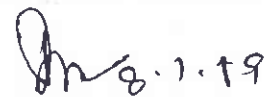
Copy forwarded to the Chairman, TLSCs, Bhanjanagar/ Askai/ Patrapur/  
Chhatrapur /Digapahandi /Sorada /Kodala/ Khalkote/ Hinjilicut /Punshottampur /Buguda/  
Seragada/ Kabisuryanagar/ Nyayadhikari, Sanakhemundi for information and necessary action.

 8.1.19

Secretary,  
District Legal Services Authority,  
Ganjam at Berhampur

Memo No. 60 dtd. 09/01/19

Copy forward to Collector, Ganjam at Chatrapur/ Sub-Collector, Ganjam at  
Berhampur for their information and circulation to general public and NGOs. One extra copy of  
the notice is forwarded to be exhibited in the notice board of their office for general information.

 8.1.19

Secretary,  
District Legal Services Authority  
Ganjam at Berhampur

Copy forward to Kaniseler, Ganjam at Berhampur BDO Rangailunda at Kanisler Kukudakhandi for their information a public. One extra copy of the notice is forwarded to be exhibited in the office board of their office for general information.

Secretary  
District Legal Services Authority  
Ganjam at Berhampur

Memo No. 62 dtd 09/01/19

Copy forward to Principal, Ligaraj Law College, Berhampur/ Ganjam Law College, Berhampur/ PG Department of Law, Berhampur University for information and circulation to the law student. One extra copy of the notice is forwarded to be exhibited in the notice board of their office for general information of the law student.

Secretary  
District Legal Services Authority  
Ganjam at Berhampur

Memo No. 63 dtd 09/01/19

Copy forward to CDPO Berhampur for kind information and circulation to the Anganawadi Workers. One extra copy of the notice is forwarded to be exhibited in the notice board of their office for general information of the public.

Secretary  
District Legal Services Authority  
Ganjam at Berhampur

Memo No. 64 dtd 09/01/19

Copy forward to System Officer, District Courts, Berhampur requesting to upload the same in the District Courts website for general information of the public.

Secretary,  
District Legal Services Authority  
Ganjam at Berhampur

FORMAT OF APPLICATION FOR EMPANELMENT AS PARALEGAL VOLUNTEER  
OF DLSA/ TLSCs OF GANJAM DISTRICT

- 1 Name of the applicant (In Capital letters)
- 2 Father's / husband's name
- 3 Sex (Male/Female)
- 4 Marital status (Married / Unmarried)
- 5 Permanent Address  
(Village, P.O, G.P, Block, P.S & District)
  
- 6 Present address  
(Village, P.O, G.P, Block, P.S & District)
  
- 7 Date of birth
- 8 Educational qualification  
(Documents to be attached)
9. Special Qualification if any  
(Document to be attached)
- 10 Mobile/Landline No, email ID if any
- 11 Blood group
12. If any criminal case is pending or disposed  
of in conviction against the applicant  
(if, the details of the same be indicated)
- 13 If interested for being engaged as PLV :  
in DLSA
- 14 In which TLSCs he/ she is interested to work :  
as PLV

Paste your recent  
passport size  
Photograph and to  
submit 2 extra  
photograph with  
the application  
form

DECLARATION

I hereby declare that information furnished above are true, complete and correct to the best of my knowledge and belief. Further, I declare that I shall not claim any remuneration and wages for the voluntary work to be rendered by me except the honorarium, if any, which may be fixed and paid to me by the DLSA/ TLSCs and I shall not claim any engagement as PLV.

Place:

Date:

(Signature of the applicant)